

(b) the percentage of project objective achieved in each case and whether any audit/ review has been made in the matter; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Information is being collected and would be laid on the Table of the House.

Financial and management lapses at NIPER, Mohali

818. DR. JANARDHAN WAGHMARE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 1912 given in Rajya Sabha on 30 March, 2012 and state:

(a) whether Government has received any report from Board of Governors, National Institute of Pharmaceutical Education and Research (NIPER), Mohali, on allegations of financial and management lapses at the institute; and

(b) if so, the action taken by Government on the basis of this report?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.

(b) Does not arise.

Subsidy on de-controlled fertilizers

819. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has any proposal to bring down the quantum of subsidy on de-controlled fertilizers—phosphatic (P) and potassic (K) for 2012-13;

(b) if so, the details thereof and the reasons therefor; and

(c) the views of each State including Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): There is no such proposal under consideration of the Government.

(b) and (c) Questions does not arise.

High price of life saving drugs

820. PROF. ANIL KUMAR SAHANI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that essential and life saving drugs are very costly and are out of reach of poor patients;